

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO. 1569

TO BE ANSWERED ON WEDNESDAY, THE 29TH JULY, 2015

PROGRAMME OFFICERS

**1569. SHRI DEVAJIBHAI G.FAEPARA:
SHRI DEVUSINH CHAVAN:
SHRI PARESH RAVAL:
SHRIMATI DARSHANA VIKRAM JARDOSH:
SHRI C.R.PATIL:**

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- a) whether a post of Programme Officer has been sanctioned if there are 5 or more than 5 projects;
- b) whether Corporation in many cities including Ahmedabad and Surat have more than 5 projects, but no post of Programme Officer has been sanctioned in any of these Municipal Corporations by the Central Government;
- c) if so, the details thereof and the reasons therefor; State-wise including Gujarat;
- d) the steps taken by the Government in this regard; and
- e) the time by which the post of Programme officer in the said corporations are likely to be sanctioned/appointed?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE FOR MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE FOR MINISTRY OF OVERSEAS INDIAN AFFAIRS [GENERAL (Dr.) V.K. SINGH (Retd.)]

(a) : Government through the Ministry of Statistics and Programme Implementation monitors on-going Central Sector Infrastructure Projects costing Rs. 150 crore and above on time and cost overruns, on the basis of information provided by the project implementation agencies. As on 01.06.2015 a total 766 projects were on the monitor of this Ministry. There is no provision to sanction any post of Programme Officer by this Ministry.

(b) to (e): Does not arise.
